

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 245/TT/2013

Date: 1.1.2014

To
Shri D.K. Chawda, SE (C&RA),
Chhattisgarh State Power Transmission Company Ltd. (CSPTCL),
Raipur-492013
Chhattisgarh

Subject: Transmission Tariff for EHV Lines belonging to the Petitioner, for inclusion of its four assets in computation of point of Connection, Transmission Charges and Losses under CERC (Sharing of Inter-State transmission Charges and Losses), Regulations, 2010

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 16.1.2014:-

- a) Basis of cost/ rates of bays quoted by CSPTCL vis-à-vis rates quoted by MPPTCL (For Kotmikala-Amarkantak line-1 and line-2, rates quoted by MPPTCL in Petition No. 217/TT/2013 are Rs. 1.09 lakh/km and Rs. 0.98 lakh/km respectively, whereas the rates considered by the petitioner are 2.36 lakh/km and Rs. 2.46 lakh/km respectively for CSPTCL portion of the lines);
- b) Basis of cost of bays considered by the petitioner generally for the assets covered under the petition.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)